

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: AT HYDERABAD ::**

**SUB: SUMMER VACATION 2026** – Summer Vacation permission for 14 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana – **GRANTED.**

**ORDER ROC.NO.2050/2026-B.SPL., DATED: 05.05.2026.**

**The High Court is pleased to pass the following order:**

All the District and Sessions Judges working in the State of Telangana are hereby accorded vacation permission for fourteen (14) days during Summer Vacation, 2026 term wise in **Column No.3** and also in-charge arrangements mentioned in **Column No.4** in the table below:

| SL. NO.             | NAME AND DESIGNATION OF THE OFFICER                                                                                                               | I - TERM                                                                                                               | II - TERM                      | OFFICER PLACED INCHARGE OF THE COURT                                                                                                              |
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|                     | Sarvasri                                                                                                                                          |                                                                                                                        |                                |                                                                                                                                                   |
| (1)                 | (2)                                                                                                                                               | (3)                                                                                                                    | (4)                            |                                                                                                                                                   |
| ADILABAD DISTRICT   |                                                                                                                                                   |                                                                                                                        |                                |                                                                                                                                                   |
| 1.                  | SRI K.PRABHAKAR RAO<br>Principal District and Sessions Judge, Adilabad.                                                                           | -                                                                                                                      | 22.05.2026<br>to<br>04.06.2026 | Judge, Family Court-cum-III Additional District and Sessions Judge, Adilabad                                                                      |
| 2.                  | SMT. R. DANIE RUTH<br>Judge, Family Court-cum-III Additional District and Sessions Judge, Adilabad.                                               | 07.05.2026<br>to<br>20.05.2026                                                                                         | -                              | Principal District and Sessions Judge, Adilabad                                                                                                   |
| 3.                  | SRI B.C.SASI KUMAR<br>Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad. | Presently the officer is undergoing IV Foundation Course" (Spell-I) at Telangana State Judicial Academy, Secunderabad. |                                |                                                                                                                                                   |
| MANCHERIAL DISTRICT |                                                                                                                                                   |                                                                                                                        |                                |                                                                                                                                                   |
| 4.                  | SRI A.VEERAAIAH<br>Principal District and Sessions Judge, Mancherial.                                                                             | 07.05.2026<br>to<br>20.05.2026                                                                                         | -                              | Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Mancherial. |

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| 5.                                     | <b>SRI LALSINGH SRINIVAS NAIK</b><br>Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, <b>Mancherial</b> | -                              | 22.05.2026<br>to<br>04.06.2026 | Principal District and Sessions Judge, <b>Mancherial</b> .                                                                                                  |
| <b>NIRMAL DISTRICT</b>                 |                                                                                                                                                                                              |                                |                                |                                                                                                                                                             |
| 6.                                     | <b>SMT. S.SREEVANI</b><br>Principal District and Sessions Judge, <b>Nirmal</b> .                                                                                                             | -                              | 22.05.2026<br>to<br>04.06.2026 | Judge, Family Court-cum-III Additional District and Sessions Judge, <b>Adilabad</b> .                                                                       |
| <b>KUMURAM BHEEM-ASIFABAD DISTRICT</b> |                                                                                                                                                                                              |                                |                                |                                                                                                                                                             |
|                                        | NO OFFICER                                                                                                                                                                                   |                                |                                |                                                                                                                                                             |
| <b>KARIMNAGAR DISTRICT</b>             |                                                                                                                                                                                              |                                |                                |                                                                                                                                                             |
| 7.                                     | <b>SRI S.SHIVA KUMAR</b><br>Principal District and Sessions Judge, <b>Karimnagar</b> .                                                                                                       | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge for trial of Special Police Establishment and Anti Corruption Bureau cases-cum-VI Additional District and Sessions Judge, <b>Karimnagar</b> . |
| 8.                                     | <b>SRI D.VENKATESH</b><br>I Additional District and Sessions Judge, <b>Karimnagar</b> .                                                                                                      | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <b>Karimnagar</b> .                      |
| 9.                                     | <b>SMT. C.PAVANI</b><br>Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, <b>Karimnagar</b> .                                                              | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <b>Karimnagar</b> .                      |
| 10.                                    | <b>SMT. A.NEERAJA</b><br>Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <b>Karimnagar</b> .                              | 07.05.2026<br>to<br>20.05.2026 | -                              | Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, <b>Karimnagar</b>                                                       |

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| 11.                              | <b>SMT. J.KAVITHA</b><br>Judge, Family Court-cum-IV<br>Additional District and Sessions<br>Judge, <b>Karimnagar</b> .                                                                                            | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial<br>of Cases under SCs and<br>STs (POA) Act, 1989-<br>cum-III Additional<br>District and Sessions<br>Judge, <b>Karimnagar</b>                                  |
| 12.                              | <b>SRI NAMA SANTHOSH KUMAR</b> ,<br>Special Judge for trial of Special<br>Police Establishment and Anti<br>Corruption Bureau cases-cum-<br>VI Additional District and<br>Sessions Judge, <b>Karimnagar</b> .     | 07.05.2026<br>to<br>20.05.2026 | -                              | Chairman, Land<br>Reforms Appellate<br>Tribunal-cum-II Addl.<br>District and Sessions<br>Judge, <b>Karimnagar</b>                                                                     |
| <b>JAGTIAL DISTRICT</b>          |                                                                                                                                                                                                                  |                                |                                |                                                                                                                                                                                       |
| 13.                              | <b>SMT. C.RATNA PADMAVATHI</b><br>Principal District and Sessions<br>Judge, <b>Jagtial</b> .                                                                                                                     | -                              | 22.05.2026<br>to<br>04.06.2026 | I Additional District<br>and Sessions Judge,<br><b>Jagtial</b>                                                                                                                        |
| 14.                              | <b>SMT. G.SUNITHA RAVINDRA<br/>REDDY</b> ,<br>I Additional District and<br>Sessions Judge, <b>Jagtial</b> .                                                                                                      | 07.05.2026<br>to<br>20.05.2026 | -                              | Principal District and<br>Sessions Judge, <b>Jagtial</b> .                                                                                                                            |
| <b>RAJANNA-SIRCILLA DISTRICT</b> |                                                                                                                                                                                                                  |                                |                                |                                                                                                                                                                                       |
| 15.                              | <b>SMT. P.NEERAJA</b><br>Principal District and Sessions<br>Judge, <b>Sircilla</b> .                                                                                                                             | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special<br>Courts for expeditious<br>trial and disposal of<br>Rape and Protection of<br>Children against Sexual<br>Offences ( <b>POCSO</b> ) Act<br>cases, <b>Sircilla</b> |
| 16.                              | <b>SMT. B.PUSHPALATHA</b> ,<br>Special Sessions Judge for fast<br>tracking the cases relating to<br>atrocities against Women-cum-I<br>Additional District and Sessions<br>Judge, <b>Sircilla</b>                 | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special<br>Courts for expeditious<br>trial and disposal of<br>Rape and Protection of<br>Children against Sexual<br>Offences ( <b>POCSO</b> ) Act<br>cases, <b>Sircilla</b> |
| 17.                              | <b>SMT. RADHIKA JAISWAL</b> ,<br>Fast Track Special Courts for<br>expeditious trial and disposal of<br>Rape and Protection of Children<br>against Sexual Offences<br>( <b>POCSO</b> ) Act cases, <b>Sircilla</b> | 07.05.2026<br>to<br>20.05.2026 | -                              | Special Sessions Judge<br>for fast tracking the<br>cases relating to<br>atrocities against<br>Women-cum-I<br>Additional District and<br>Sessions Judge, <b>Sircilla</b>               |

| PEDDAPALLI DISTRICT |                                                                                                                                                                                             |                                                                                                                                                                                    |                                |                                                                                                                                                               |
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| 18.                 | <b>SMT. SUNEETHA KUNCHALA</b><br>Principal District and Sessions Judge, <b>Peddapalli.</b>                                                                                                  | -                                                                                                                                                                                  | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, <b>Peddapalli.</b> |
| 19.                 | <b>SMT. KOTLA LAVANYA BALREDDY,</b><br>Chairman, Industrial Tribunal-cum-Labour Court-cum-Additional District and Sessions Judge, <b>Godavarikhani, Peddapalli District.</b>                | The officer has been granted Extension of leave i.e., Earned Leave for 61 days from 21.04.2026 to 20.06.2026 with PPH on 21.06.2026.                                               |                                |                                                                                                                                                               |
| 20.                 | <b>SMT. K.SWAPNA RANI,</b><br>Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, <b>Peddapalli.</b> | 07.05.2026<br>to<br>20.05.2026                                                                                                                                                     | -                              | Principal District and Sessions Judge, <b>Peddapalli.</b>                                                                                                     |
| KHAMMAM DISTRICT    |                                                                                                                                                                                             |                                                                                                                                                                                    |                                |                                                                                                                                                               |
| 21.                 | <b>SRI GRAJA GOPAL,</b><br>Principal District and Sessions Judge, <b>Khammam.</b>                                                                                                           | The officer has been granted Half Pay Leave for 37 days from 07.05.2026 to 12.06.2026 with permission to avail suffixing Public Holidays on 13.06.2026 & 14.06.2026, to go to USA. |                                |                                                                                                                                                               |
| 22.                 | <b>SRI BAKARAJU SRINIVASA RAO,</b><br>I Additional District and Sessions Judge, <b>Khammam.</b>                                                                                             | 07.05.2026<br>to<br>20.05.2026                                                                                                                                                     | -                              | Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum- V Additional District and Sessions Judge, <b>Khammam</b>        |
| 23.                 | <b>Dr. PULLABHATLA POGADA KRISHNA ARJUN,</b><br>Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <b>Khammam.</b>          | 07.05.2026<br>to<br>20.05.2026                                                                                                                                                     | -                              | Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum- V Additional District and Sessions Judge, <b>Khammam</b>        |
| 24.                 | <b>DR. G.V.MAHESH NATH,</b><br>Judge, Family Court-cum-IV Additional District and Sessions Judge, <b>Khammam.</b>                                                                           | -                                                                                                                                                                                  | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge, <b>Khammam</b>                                                                                                      |

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| 25.                                  | <b>SRI VASUKULA SREENAIAH</b><br>Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum- V Additional District and Sessions Judge, <b>Khammam</b>      | -                              | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge, <b>Khammam</b>                                                                               |
| 26.                                  | <b>SRI M.SRINIVAS,</b><br>VI Additional District and Sessions Judge, <b>Sathupally, Khammam District</b>                                                                                     | -                              | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge, <b>Khammam</b>                                                                               |
| <b>BHADRADRI-KOTHAGUDEM DISTRICT</b> |                                                                                                                                                                                              |                                |                                |                                                                                                                                        |
| 27.                                  | <b>SM. G.PREMALATHA,</b><br>Principal District and Sessions Judge, <b>Bhadradi-Kothagudem.</b>                                                                                               | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge, <b>Kothagudem</b>                                                                            |
| 28.                                  | <b>SMT. S.SARITHA</b><br>I Additional District and Sessions Judge, <b>Kothagudem</b>                                                                                                         | -                              | 22.05.2026<br>to<br>04.06.2026 | Principal District and Sessions Judge, <b>Bhadradi-Kothagudem.</b>                                                                     |
| <b>MAHABUBNAGAR DISTRICT</b>         |                                                                                                                                                                                              |                                |                                |                                                                                                                                        |
| 29.                                  | <b>MS. N.PREMA LATHA,</b><br>Principal District and Sessions Judge, <b>Mahabubnagar.</b>                                                                                                     | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge, <b>Mahabubnagar</b>                                                                          |
| 30.                                  | <b>SRI K.KALYAN CHAKRAVARTHY,</b><br>I Additional District and Sessions Judge, <b>Mahabubnagar.</b>                                                                                          | -                              | 22.05.2026<br>to<br>04.06.2026 | Principal District and Sessions Judge, <b>Mahabubnagar.</b>                                                                            |
| 31.                                  | <b>SMT. V.SHARADA DEVI,</b><br>Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Mahabubnagar.</b>                        | -                              | 22.05.2026<br>to<br>04.06.2026 | Judge, Family Court-cum- III Additional District and Sessions Judge, <b>Mahabubnagar.</b>                                              |
| 32.                                  | <b>SRI P.ANJANEYULU,</b><br>Judge, Family Court-cum-III Additional District and Sessions Judge, <b>Mahabubnagar.</b>                                                                         | 07.05.2026<br>to<br>20.05.2026 | -                              | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Mahabubnagar.</b> |
| 33.                                  | <b>SRI MOHD. AFROZ AKTHAR,</b><br>Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, <b>Mahabubnagar</b> | -                              | 22.05.2026<br>to<br>04.06.2026 | Judge, Family Court-cum-III Additional District and Sessions Judge, <b>Mahabubnagar.</b>                                               |

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| 34.                       | SMT. THAMAN RAJA RAJESHWARI,<br>Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Mahabubnagar. | -                        | 22.05.2026 to 04.06.2026 | Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.                                                                  |
| JOGULAMBA GADWAL DISTRICT |                                                                                                                                                                                          |                          |                          |                                                                                                                                                    |
| 35.                       | SRI S.RAVI KUMAR,<br>I Additional District and Sessions Judge, Gadwal.                                                                                                                   | -                        | 22.05.2026 to 04.06.2026 | Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Gadwal. |
| 36.                       | SRI V.SRINIVAS,<br>Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Gadwal.                    | 07.05.2026 to 20.05.2026 | -                        | I Additional District and Sessions Judge, Gadwal.                                                                                                  |
| WANAPARTHY DISTRICT       |                                                                                                                                                                                          |                          |                          |                                                                                                                                                    |
|                           | NO OFFICER                                                                                                                                                                               |                          |                          |                                                                                                                                                    |
| NARAYANPET DISTRICT       |                                                                                                                                                                                          |                          |                          |                                                                                                                                                    |
| 37.                       | SRI BOYA SRINIVASULU,<br>Principal District and Sessions Judge, Narayanpet.                                                                                                              | 07.05.2026 to 20.05.2026 | -                        | I Additional District and Sessions Judge, Mahabubnagar                                                                                             |
| NAGARKURNOOL DISTRICT     |                                                                                                                                                                                          |                          |                          |                                                                                                                                                    |
| 38.                       | SRI D.RAMA KANTH,<br>Principal District and Sessions Judge, Nagarkurnool.                                                                                                                | -                        | 22.05.2026 to 04.06.2026 | Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.                                                                  |
| 39.                       | SMT. NASEEM SULTANA,<br>Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nagarkurnool.         | -                        | 22.05.2026 to 04.06.2026 | Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.                                                                  |

| SANGAREDDY DISTRICT |                                                                                                                                                                                              |                                                                                               |                                |                                                                                                                                                    |
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| 40.                 | <b>SMT. G.BHAVANI CHANDRA</b> ,<br>Principal District and Sessions Judge, <b>Sangareddy</b> .                                                                                                | The officer applied for Earned Leave for 30 days from 07.05.2026 to 05.06.2026, to go to USA. |                                |                                                                                                                                                    |
| 41.                 | <b>SMT. K.JAYANTHI</b> ,<br>I Additional District and Sessions Judge, <b>Sangareddy</b> .                                                                                                    | 07.05.2026<br>to<br>20.05.2026                                                                | -                              | I Additional District and Sessions Judge, <b>Sangareddy</b> .                                                                                      |
| 42.                 | <b>SMT. D.MADHAVI KRISHNA</b> ,<br>Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <b>Sangareddy</b> .                    | -                                                                                             | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge, <b>Sangareddy</b> .                                                                                      |
| 43.                 | <b>SRI. M.SATISH KUMAR</b> ,<br>Judge, Family Court-cum-IV Additional District and Sessions Judge, <b>Sangareddy</b> .                                                                       | -                                                                                             | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge, <b>Sangareddy</b> .                                                                                      |
| 44.                 | <b>SMT. R.SREE LEKHA</b> ,<br>Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, <b>Sangareddy</b> . | -                                                                                             | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge, <b>Sangareddy</b> .                                                                                      |
| MEDAK DISTRICT      |                                                                                                                                                                                              |                                                                                               |                                |                                                                                                                                                    |
| 45.                 | <b>SMT. G.NEELIMA</b><br>Principal District and Sessions Judge, <b>Medak</b> .                                                                                                               | 07.05.2026<br>to<br>20.05.2026                                                                | -                              | Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, <b>Medak</b> |
| 46.                 | <b>SMT. R.M.SUBHAVALLI</b><br>Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, <b>Medak</b> .           | -                                                                                             | 22.05.2026<br>to<br>04.06.2026 | Principal District and Sessions Judge, <b>Medak</b>                                                                                                |
| SIDDIPET DISTRICT   |                                                                                                                                                                                              |                                                                                               |                                |                                                                                                                                                    |
| 47.                 | <b>SMT. K.SAI RAMA DEVI</b> ,<br>Principal District and Sessions Judge, <b>Siddipet</b> .                                                                                                    | -                                                                                             | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge, <b>Siddipet</b>                                                                                          |

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| 48.                      | <b>SRI. Y.JAYA PRASAD,</b><br>I Additional District and<br>Sessions Judge, <b>Siddipet</b>                                                                                                                              | 07.05.2026<br>to<br>20.05.2026 | -                              | Principal District and<br>Sessions Judge,<br><b>Siddipet.</b>                                                                                                                 |
| <b>NALGONDA DISTRICT</b> |                                                                                                                                                                                                                         |                                |                                |                                                                                                                                                                               |
| 49.                      | <b>SRI P.VASANTH,</b><br>Principal District and Sessions<br>Judge, <b>Nalgonda.</b>                                                                                                                                     | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special<br>Courts for expeditious<br>trial and disposal of<br>Rape and Protection of<br>Children against Sexual<br>Offences (POCSO) Act<br>cases, <b>Nalgonda</b>  |
| 50.                      | <b>MS. K.KAVITHA,</b><br>I Additional District and<br>Sessions Judge, <b>Nalgonda.</b>                                                                                                                                  | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special<br>Courts for expeditious<br>trial and disposal of<br>Rape and Protection of<br>Children against Sexual<br>Offences (POCSO) Act<br>cases, <b>Nalgonda</b>  |
| 51.                      | <b>SMT. N.ROJA RAMANI,</b><br>Special Judge for Trial of Cases<br>under SCs and STs (POA) Act,<br>1989-cum-II Additional District<br>and Sessions Judge, <b>Nalgonda.</b>                                               | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special<br>Courts for expeditious<br>trial and disposal of<br>Rape and Protection of<br>Children against Sexual<br>Offences (POCSO) Act<br>cases, <b>Nalgonda</b>  |
| 52.                      | <b>SMT. M.KIRAN MAHI,</b><br>Special Sessions Judge for fast<br>tracking the cases relating to<br>atrocities against Women-cum-<br>IV Additional District and<br>Sessions Judge, <b>Nalgonda.</b>                       | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District<br>and Sessions Judge,<br><b>Nalgonda.</b>                                                                                                              |
| 53.                      | <b>SRI KULKARNI VISWANATH<br/>DILIP RAO,</b><br>Fast Track Special Courts for<br>expeditious trial and disposal of<br>Rape and Protection of Children<br>against Sexual Offences<br>(POCSO) Act cases, <b>Nalgonda.</b> | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District<br>and Sessions Judge,<br><b>Nalgonda.</b>                                                                                                              |
| 54.                      | <b>SRI K.V.CHANDRA SHEKAR<br/>RAO,</b><br>V Additional District and<br>Sessions Judge, <b>Miryalaguda,<br/>Nalgonda District.</b>                                                                                       | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special<br>Courts for expeditious<br>trial and disposal of<br>Rape and Protection of<br>Children against Sexual<br>Offences (POCSO) Act<br>cases, <b>Nalgonda.</b> |

| SURYAPET DISTRICT        |                                                                                                                                                                                         |                                |                                |                                                                                                                                                           |
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| 55.                      | <b>SMT. P.LAKSHMI SHARADA,</b><br>Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, <b>Suryapet.</b>                                                 | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge, <b>Suryapet.</b>                                                                                                |
| 56.                      | <b>DR. P.SIVA RAM PRASAD,</b><br>I Additional District and Sessions Judge, <b>Suryapet.</b>                                                                                             | -                              | 22.05.2026<br>to<br>04.06.2026 | Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, <b>Suryapet</b>                                                      |
| YADADRI-BHONGIR DISTRICT |                                                                                                                                                                                         |                                |                                |                                                                                                                                                           |
| 57.                      | <b>SRI A.JAYA RAJU,</b><br>Principal District and Sessions Judge, <b>Yadadri-Bhongir.</b>                                                                                               | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, <b>Bhongir</b> |
| 58.                      | <b>SMT. P.MUKTHIDA,</b><br>I Additional District and Sessions Judge, <b>Bhongir.</b>                                                                                                    | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, <b>Bhongir</b> |
| 59.                      | <b>SRI MILIND KAMBLE,</b><br>Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, <b>Bhongir.</b> | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge, <b>Bhongir</b>                                                                                                  |
| NIZAMABAD DISTRICT       |                                                                                                                                                                                         |                                |                                |                                                                                                                                                           |
| 60.                      | <b>SMT. G.V.N.BHARATHA LAXMI</b><br>Principal District and Sessions Judge, <b>Nizamabad.</b>                                                                                            | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Nizamabad</b>                        |

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| 61.                        | <b>SMT. HARISHA,</b><br>I Additional District and Sessions Judge, <b>Nizamabad.</b>                                                                                                    | -                                                                                                                       | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Nizamabad.</b> |
| 62.                        | <b>SRI SUGALI NARAYANA,</b><br>Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Nizamabad.</b>                     | 07.05.2026<br>to<br>20.05.2026                                                                                          | -                              | I Additional District and Sessions Judge, <b>Nizamabad.</b>                                                                         |
| 63.                        | <b>SMT. KSHATRI USHA KIRAN,</b><br>Judge, Family Court-cum-III Additional District and Sessions Judge, <b>Nizamabad.</b>                                                               | Presently the officer is undergoing "IV Foundation Course" (Spell-I) at Telangana State Judicial Academy, Secunderabad. |                                |                                                                                                                                     |
| 64.                        | <b>SRI D.DURGA PRASAD,</b><br>Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, <b>Nizamabad.</b> | -                                                                                                                       | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Nizamabad</b>  |
| 65.                        | <b>SMT. D.VAROODHINI,</b><br>V Additional District and Sessions Judge, <b>Bodhan, Nizamabad District.</b>                                                                              | 07.05.2026<br>to<br>20.05.2026                                                                                          | -                              | I Additional District and Sessions Judge, <b>Nizamabad</b>                                                                          |
| <b>KAMAREDDY DISTRICT</b>  |                                                                                                                                                                                        |                                                                                                                         |                                |                                                                                                                                     |
| 66.                        | <b>DR. CH.V.R.R.VARAPRASAD,</b><br>Principal District and Sessions Judge, <b>Kamareddy.</b>                                                                                            | -                                                                                                                       | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Nizamabad</b>  |
| <b>RANGAREDDY DISTRICT</b> |                                                                                                                                                                                        |                                                                                                                         |                                |                                                                                                                                     |
| 67.                        | <b>SRI A.KARNA KUMAR,</b><br>Principal District and Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                                                                           | 07.05.2026<br>to<br>20.05.2026                                                                                          | -                              | I Additional District and Sessions Judge-cum- Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                              |

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| 68. | <b>SRI VINOD KUMAR,</b><br>I Additional District and Sessions Judge-cum- Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                                                                                                    | -                              | 22.05.2026<br>to<br>04.06.2026 | Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Sessions Judge's Court, Ranga Reddy District at <b>L.B. Nagar.</b> |
| 69. | <b>SMT. CHIRANJI ASHALATHA,</b><br>Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Sessions Judge's Court, Ranga Reddy District at <b>L.B. Nagar.</b> | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge-cum- Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                                                                                            |
| 70. | <b>SRI Y.SATHYENDRA,</b><br>III Additional District and Sessions Judge-cum-III Additional Sessions Judge, Ranga Reddy District at <b>L.B. Nagar.</b>                                                                                 | 07.05.2026<br>to<br>20.05.2026 | -                              | XII Additional District and Sessions Judge-cum-XII Additional Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                                                                            |
| 71. | <b>SRI K.JAYARAM REDDY</b><br>IV Additional District and Sessions Judge-cum-IV Additional Sessions Judge, L.B.Nagar-Cum-I Additional Family Court, Ranga Reddy District at <b>L.B.Nagar</b>                                          | -                              | 22.05.2026<br>to<br>04.06.2026 | Judge, Additional Family Court, Rangareddy District at <b>L.B. Nagar.</b>                                                                                                                         |
| 72. | <b>SRI DEVINENI RAM PRASAD RAO,</b><br>VI Additional District and Sessions Judge-cum-VI Additional Sessions Judge-cum-Family Court, Rangareddy District at <b>Kukatpally.</b>                                                        | 07.05.2026<br>to<br>20.05.2026 | -                              | IV Additional District and Sessions Judge-cum-IV Additional Sessions Judge, L.B.Nagar-Cum-I Additional Family Court, Ranga Reddy District at <b>L.B.Nagar</b>                                     |
| 73. | <b>SMT. M.BHAVANI,</b><br>Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                                          | 07.05.2026<br>to<br>20.05.2026 | -                              | VIII Additional District and Sessions Judge-cum-VIII Additional Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                                                                          |

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| 74. | <b>SMT. D.SADHANA,</b><br>VIII Additional District and Sessions Judge-cum-VIII Additional Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                                                                                                       | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b> |
| 75. | <b>SMT. B.APARNA DEVI,</b><br>X Additional District and Sessions Judge-cum-X Additional Metropolitan Sessions Judge, Rangareddy District at <b>Rajendranagar.</b>                                                                                        | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at <b>Rajendranagar.</b>                                         |
| 76. | <b>SMT. T.ANITHA,</b><br>XII Additional District and Sessions Judge-cum-XII Additional Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b>                                                                                                          | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at <b>L.B.Nagar</b>  |
| 77. | <b>SMT. M.VANI,</b><br>Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at <b>L.B.Nagar.</b> | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Sessions Judge for trial and Disposal of POCSO Act cases, Rangareddy District at <b>L.B. Nagar.</b>                                                       |
| 78. | <b>SRI G.SAMPURNA ANAND,</b><br>Special Sessions Judge for trial and Disposal of Commercial Disputes, <b>Rangareddy District at L.B.Nagar.</b>                                                                                                           | -                              | 22.05.2026<br>to<br>04.06.2026 | III Additional District and Sessions Judge-cum-III Additional Sessions Judge, Ranga Reddy District at <b>L.B. Nagar</b>                                           |
| 79. | <b>SRI G.SUDARSHAN,</b><br>Judge, Family Court, Rangareddy District at <b>L.B.Nagar.</b>                                                                                                                                                                 | -                              | 22.05.2026<br>to<br>04.06.2026 | Judge, Additional Family Court, Rangareddy District at <b>L.B. Nagar</b>                                                                                          |
| 80. | <b>SMT. P.SRIVANI,</b><br>Judge, Additional Family Court, Rangareddy District at <b>L.B. Nagar.</b>                                                                                                                                                      | 07.05.2026<br>to<br>20.05.2026 | -                              | Judge, Family Court, Rangareddy District at <b>L.B.Nagar</b>                                                                                                      |

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| 81. | <b>SMT. M.K.PADMAVATHI,</b><br>Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at <b>L.B.Nagar.</b> | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Sessions Judge for trial and Disposal of POCSO Act cases, Rangareddy District at <b>L.B. Nagar</b>                                                                  |
| 82. | <b>SRI G.PRAVEEN KUMAR,</b><br>XV Additional District and Sessions Judge-cum-XV Additional Sessions Judge, <b>Cyberabad, Ibrahimpatnam</b> in Rangareddy District.                                         | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Sessions Judge for trial and Disposal of POCSO Act cases, Rangareddy District at <b>L.B. Nagar</b>                                                                  |
| 83. | <b>SMT. S.SWATHI REDDY,</b><br>XVI Additional District and Sessions Judge-cum-XVI Additional Sessions Judge, <b>Cyberabad, Shadnagar</b> in Rangareddy District.                                           | 07.05.2026<br>to<br>20.05.2026 | -                              | XVIII Addl. District and Sessions Judge Court, <b>Chevella,</b> Rangareddy District                                                                                         |
| 84. | <b>SRI BRUNGI SRINIVASULU,</b><br>XVIII Addl. District and Sessions Judge Court, <b>Chevella,</b> Rangareddy District.                                                                                     | -                              | 22.05.2026<br>to<br>04.06.2026 | XVI Additional District and Sessions Judge-cum-XVI Additional Sessions Judge, <b>Cyberabad, Shadnagar</b> in Rangareddy District                                            |
| 85. | <b>SRI G.SRINIVAS,</b><br>Special Sessions Judge for trial and Disposal of POCSO Act cases, Rangareddy District at <b>L.B. Nagar.</b>                                                                      | 07.05.2026<br>to<br>20.05.2026 | -                              | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at <b>L.B.Nagar.</b> |
| 86. | <b>SRI T.SRINIVAS,</b><br>Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at <b>Rajendranagar.</b>                                                        | 07.05.2026<br>to<br>20.05.2026 | -                              | X Additional District and Sessions Judge-cum-X Additional Metropolitan Sessions Judge, Rangareddy District at <b>Rajendranagar.</b>                                         |

| MEDCHAL-MALKAJGIRI DISTRICT |                                                                                                                                                                                                                                                                                                   |                                |                                |                                                                                                                                                                                                                                         |
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| 87.                         | <b>SRI V.BALA BHAKAR RAO,</b><br>Principal District and Sessions Judge-cum-Family Court, Medchal-Malkajgiri District at <b>Kushaiguda.</b>                                                                                                                                                        | -                              | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge-cum- Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at <b>Kushaiguda</b> |
| 88.                         | <b>SRI B.THIRUPATHI,</b><br>I Additional District and Sessions Judge-cum- Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at <b>Kushaiguda.</b>                              | 07.05.2026<br>to<br>20.05.2026 | -                              | IV Additional District and Sessions Judge-cum- III Additional Sessions Judge, <b>Cyberabad in Medchal-Malkajgiri District.</b>                                                                                                          |
| 89.                         | <b>MS. N.AMARAVATHI,</b><br>II Additional District and Sessions Judge-cum- I Additional District and Sessions Judge-cum-II Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-Additional Family Court, Medchal-Malkajgiri District at <b>Kushaiguda.</b> | 07.05.2026<br>to<br>20.05.2026 | -                              | IV Additional District and Sessions Judge-cum-III Additional Sessions Judge, <b>Cyberabad in Medchal-Malkajgiri District.</b>                                                                                                           |
| 90.                         | <b>SMT. G.BHANUMATHI,</b><br>II Additional District and Sessions Judge-cum- I Additional Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District at <b>Medchal.</b>                                                                                                            | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at <b>Medchal</b>                                                                                                              |
| 91.                         | <b>SRI MANDA VENKATESWARA RAO,</b><br>III Additional District and Sessions Judge-cum-II Additional Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at <b>Kukatpally.</b>                                                                                                   | -                              | 22.05.2026<br>to<br>04.06.2026 | Judge, Additional Judge, Family Court, Medchal-Malkajgiri District at <b>Kukatpally</b>                                                                                                                                                 |

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| 92. | <b>SRI D.KIRAN KUMAR,</b><br>IV Additional District and Sessions Judge-cum- III Additional Sessions Judge, <b>Cyberabad</b> in Medchal-Malkajgiri District.          | -                                                                                                                                                                                                    | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge-cum-Sessions Judge-cum-Additional Family Court-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District <b>at Kushaiguda</b> |
| 93. | <b>SRI C.VIKRAM,</b><br>Judge, Additional Judge, Family Court, Medchal-Malkajgiri District <b>at Kukatpally.</b>                                                     | 07.05.2026<br>to<br>20.05.2026                                                                                                                                                                       | -                              | III Additional District and Sessions Judge-cum-II Additional Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District <b>at Kukatpally.</b>                                                                             |
| 94. | <b>SMT. CHITTIBOMMA ASHALATHA,</b><br>Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District <b>at Kushaiguda.</b> | -                                                                                                                                                                                                    | 22.05.2026<br>to<br>04.06.2026 | I Additional District and Sessions Judge-cum-Sessions Judge-cum-Additional Family Court-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District <b>at Kushaiguda</b> |
| 95. | <b>SRI K.VENKATESH,</b><br>Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District <b>at Medchal.</b>               | 07.05.2026<br>to<br>20.05.2026                                                                                                                                                                       | -                              | II Additional District and Sessions Judge-cum- I Additional Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District <b>at Medchal.</b>                                                                             |
| 96. | <b>SMT. RACHAPUDI SREEDEVI,</b><br>Principal Family Court, Malkajgiri <b>at Kushaiguda,</b> Medchal-Malkajgiri District.                                             | The officer has been granted Earned Leave for 30 days from 07.05.2026 to 05.06.2026 (both days inclusive), with permission to leave the headquarters after office hours on 06.05.2026, to go to USA. |                                |                                                                                                                                                                                                                                       |
| 97. | <b>SMT. K.UMA DEVI,</b><br>Additional Family Court, Malkajgiri <b>at Kushaiguda,</b> Medchal-Malkajgiri District.                                                    | -                                                                                                                                                                                                    | 22.05.2026<br>to<br>04.06.2026 | II Additional District and Sessions Judge-cum-I Additional District and Sessions Judge-cum-II Special Sessions Judge for Fast Tracking the cases                                                                                      |

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|                             |                                                                                                                                                                                                  |                                |                                | relating to Atrocities against Women-cum-Additional Family Court, Medchal-Malkajgiri District at <b>Kushaiguda.</b>                                                |
| <b>VIKARABAD DISTRICT</b>   |                                                                                                                                                                                                  |                                |                                |                                                                                                                                                                    |
| <b>98.</b>                  | <b>SRI M.NAGARAJU,</b><br>Principal District and Sessions Judge, <b>Vikarabad.</b>                                                                                                               | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, <b>Vikarabad.</b> |
| <b>99.</b>                  | <b>SRI P.PRADEEP NAIK,</b><br>I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, <b>Vikarabad.</b> | -                              | 22.05.2026<br>to<br>04.06.2026 | Principal District and Sessions Judge, <b>Vikarabad.</b>                                                                                                           |
| <b>HANUMAKONDA DISTRICT</b> |                                                                                                                                                                                                  |                                |                                |                                                                                                                                                                    |
| <b>100.</b>                 | <b>SMT. M.R.SUNITHA,</b><br>Principal District and Sessions Judge, <b>Hanumakonda.</b>                                                                                                           | 07.05.2026<br>to<br>20.05.2026 | -                              | Judge, Family Court-cum-II Additional District and Sessions Judge, <b>Hanumakonda.</b>                                                                             |
| <b>101.</b>                 | <b>DR. THATTA SRINIVAS RAO,</b><br>Chairman, Industrial Tribunal-cum-Labour Court, <b>Hanumakonda.</b>                                                                                           | 07.05.2026<br>to<br>20.05.2026 | -                              | Judge, Family Court-cum-II Additional District and Sessions Judge, <b>Hanumakonda.</b>                                                                             |
| <b>102.</b>                 | <b>SMT GUNTI LINGANNAGARI SRIDEVI,</b><br>Judge, Family Court-cum-II Additional District and Sessions Judge, <b>Hanumakonda.</b>                                                                 | -                              | 22.05.2026<br>to<br>04.06.2026 | Chairman, Industrial Tribunal-cum-Labour Court, <b>Hanumakonda.</b>                                                                                                |
| <b>WARANGAL DISTRICT</b>    |                                                                                                                                                                                                  |                                |                                |                                                                                                                                                                    |
| <b>103.</b>                 | <b>SMT. V.B.NIRMALA GEETHAMBA,</b><br>Principal District and Sessions Judge, <b>Warangal.</b>                                                                                                    | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Warangal.</b>                                 |

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| 104.                                     | <b>SMT. J.MAITHREYI,</b><br>I Additional District and Sessions Judge, <b>Warangal.</b>                                                                      | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Warangal</b>                          |
| 105.                                     | <b>SMT. M.PADMAJA,</b><br>Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Warangal</b> | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge, <b>Warangal</b>                                                                                                  |
| 106.                                     | <b>SMT. KSHAMA DESHPANDE,</b><br>Special Court for SPE & ACB Cases-cum-III Additional District and Sessions Judge at <b>Warangal.</b>                       | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge, <b>Warangal</b>                                                                                                  |
| 107.                                     | <b>SRI P.NARAYANA BABU</b><br>Chairman, Co-Operative Tribunal, <b>Warangal.</b>                                                                             | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <b>Warangal.</b>                         |
| <b>JANGAON DISTRICT</b>                  |                                                                                                                                                             |                                |                                |                                                                                                                                                            |
| 108.                                     | <b>SMT. B.PRATHIMA</b><br>Principal District and Sessions Judge, <b>Jangaon.</b>                                                                            | -                              | 22.05.2026<br>to<br>04.06.2026 | Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, <b>Bhongir.</b> |
| <b>MAHABUBABAD DISTRICT</b>              |                                                                                                                                                             |                                |                                |                                                                                                                                                            |
| 109.                                     | <b>SRI MOHAMMED ABDUL RAFI</b><br>Principal District and Sessions Judge, <b>Mahabubabad.</b>                                                                | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional District and Sessions Judge, <b>Warangal.</b>                                                                                                 |
| <b>MULUGU DISTRICT</b>                   |                                                                                                                                                             |                                |                                |                                                                                                                                                            |
| 110.                                     | <b>SMT. S.V.P. SURYA CHANDRA KALA,</b><br>Principal District and Sessions Judge, <b>Mulugu.</b>                                                             | -                              | 22.05.2026<br>to<br>04.06.2026 | Principal District and Sessions Judge, <b>Hanumakonda.</b>                                                                                                 |
| <b>JAYASHANKAR-BHUPALAPALLY DISTRICT</b> |                                                                                                                                                             |                                |                                |                                                                                                                                                            |
|                                          | NO OFFICER                                                                                                                                                  |                                |                                |                                                                                                                                                            |

| CITY CIVIL COURTS. HYDERABAD |                                                                                                                   |                                                                                                                                                  |                                |                                                                                                          |
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| 111.                         | <b>SRI S.SASIDHAR REDDY</b><br>Chief Judge, City Civil Court,<br><b>Hyderabad.</b>                                | 07.05.2026<br>to<br>20.05.2026                                                                                                                   | -                              | II Additional Chief<br>Judge, City Civil Court,<br><b>Hyderabad</b>                                      |
| 112.                         | <b>SRI CH.CHANDRA KISHORE,</b><br>I Additional Chief Judge, City<br>Civil Court, <b>Secunderabad.</b>             | -                                                                                                                                                | 22.05.2026<br>to<br>04.06.2026 | XXVII Additional Chief<br>Judge, City Civil Court,<br><b>Secunderabad</b>                                |
| 113.                         | <b>SMT. Y.PADMA,</b><br>II Additional Chief Judge, City<br>Civil Court, <b>Hyderabad.</b>                         | -                                                                                                                                                | 22.05.2026<br>to<br>04.06.2026 | IX Additional Chief<br>Judge, City Civil Court,<br><b>Hyderabad</b>                                      |
| 114.                         | <b>SRI K.MURALI MOHAN</b><br>IX Additional Chief Judge, City<br>Civil Court, <b>Hyderabad.</b>                    | 07.05.2026<br>to<br>20.05.2026                                                                                                                   | -                              | II Additional Chief<br>Judge, City Civil Court,<br><b>Hyderabad</b>                                      |
| 115.                         | <b>SRI CH.JITHENDHAR,</b><br>X Additional Chief Judge, City<br>Civil Court, <b>Hyderabad.</b>                     | 07.05.2026<br>to<br>20.05.2026                                                                                                                   | -                              | XI Additional Chief<br>Judge, City Civil Court,<br><b>Hyderabad</b>                                      |
| 116.                         | <b>SMT. P.LAKSHMI KUMARI,</b><br>XI Additional Chief Judge, City<br>Civil Court, <b>Hyderabad</b>                 | -                                                                                                                                                | 22.05.2026<br>to<br>04.06.2026 | X Additional Chief<br>Judge, City Civil Court,<br><b>Hyderabad</b>                                       |
| 117.                         | <b>SMT. SHOUKATH JAHAN<br/>SIDDIQUE,</b><br>XII Additional Chief Judge, City<br>Civil Court, <b>Secunderabad.</b> | The officer has been granted Earned Leave for 30 days<br>from 07.05.2026 to 05.06.2026 (both days inclusive), to<br>go to Toranto State, Canada. |                                |                                                                                                          |
| 118.                         | <b>SMT. MANISHA SRAVAN<br/>UNNAM,</b><br>XXIV Additional Chief Judge, City<br>Civil Court, <b>Hyderabad</b>       | 07.05.2026<br>to<br>20.05.2026                                                                                                                   | -                              | XI Additional Chief<br>Judge, City Civil Court,<br><b>Hyderabad</b>                                      |
| 119.                         | <b>SRI D.V.NAGESWARA RAO,</b><br>XXV Additional Chief Judge, City<br>Civil Court, <b>Hyderabad.</b>               | 07.05.2026<br>to<br>20.05.2026                                                                                                                   | -                              | XI Additional Chief<br>Judge, City Civil Court,<br><b>Hyderabad</b>                                      |
| 120.                         | <b>SMT. VEMPATI APARNA,</b><br>XXVI Additional Chief Judge, City<br>Civil Court, <b>Hyderabad.</b>                | -                                                                                                                                                | 22.05.2026<br>to<br>04.06.2026 | X Additional Chief<br>Judge, City Civil Court,<br><b>Hyderabad</b>                                       |
| 121.                         | <b>SRI SURI KRISHNA,</b><br>XXVII Additional Chief Judge,<br>City Civil Court, <b>Secunderabad.</b>               | 07.05.2026<br>to<br>20.05.2026                                                                                                                   | -                              | I Additional Chief<br>Judge, City Civil Court,<br><b>Secunderabad</b>                                    |
| 122.                         | <b>DR. K.PRASAD,</b><br>Judge, Principal Family Court-<br>cum-XIII Addl. Sessions Judge,<br><b>Hyderabad.</b>     | -                                                                                                                                                | 22.05.2026<br>to<br>04.06.2026 | Judge, II Additional<br>Family Court-cum-XV<br>Addl. Metropolitan<br>Sessions Judge,<br><b>Hyderabad</b> |

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| 123.                                           | <b>SMT. K.MARUTHI DEVI,</b><br>Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, <b>Hyderabad.</b>                           | -                              | 22.05.2026<br>to<br>04.06.2026 | Judge, II Additional Family Court-cum-XV Addl. Metropolitan Sessions Judge, <b>Hyderabad</b>                                                    |
| 124.                                           | <b>SMT. P.ANNIE ROSE CHRISTIAN,</b><br>Judge, II Additional Family Court-cum-XV Addl. Metropolitan Sessions Judge, <b>Hyderabad.</b>                   | 07.05.2026<br>to<br>20.05.2026 | -                              | Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, <b>Hyderabad</b>                                                    |
| 125.                                           | <b>DR. M.SHYAM SREE</b><br>Judge, Principal Family Court, City Civil Court Complex, <b>Secunderabad.</b>                                               | -                              | 22.05.2026<br>to<br>04.06.2026 | XXVII Additional Chief Judge, City Civil Court, <b>Secunderabad</b>                                                                             |
| 126.                                           | <b>SRI G.UDAY KUMAR,</b><br>Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, <b>Hyderabad.</b>    | -                              | 22.05.2026<br>to<br>04.06.2026 | Additional Special Court in the cadre of District Judge for trial and Disposal of Commercial Disputes at <b>Hyderabad</b>                       |
| 127.                                           | <b>SRI N.VENKAT RAM,</b><br>Additional Special Court in the cadre of District Judge for trial and Disposal of Commercial Disputes at <b>Hyderabad.</b> | 07.05.2026<br>to<br>20.05.2026 | -                              | Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, <b>Hyderabad</b>                          |
| <b>SESSIONS COURTS, AT NAMPALLY, HYDERABAD</b> |                                                                                                                                                        |                                |                                |                                                                                                                                                 |
| 128.                                           | <b>MS. D.B.SHEETAL,</b><br>II Additional Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, <b>Hyderabad</b>                  | -                              | 22.05.2026<br>to<br>04.06.2026 | V Additional Sessions Judge-cum-Mahila Court in the cadre of Sessions Judge-cum-XIX Additional Chief Judge, City Civil Court, <b>Hyderabad</b>  |
| 129.                                           | <b>SRI J.VIKRAM,</b><br>IV Additional Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, <b>Hyderabad</b>                   | -                              | 22.05.2026<br>to<br>04.06.2026 | V Additional Sessions Judge-cum-Mahila Court in the cadre of Sessions Judge-cum-XIX Additional Chief Judge, City Civil Court, <b>Hyderabad.</b> |

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|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|--------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 130. | <b>SRI K.AJESH KUMAR,</b><br>V Additional Sessions Judge-cum-Mahila Court in the cadre of Sessions Judge-cum-XIX Additional Chief Judge, City Civil Court, <b>Hyderabad</b>                                                  | 07.05.2026<br>to<br>20.05.2026 | -                              | Additional Sessions Judge for trial of Communal Offences-cum-VII Additional Sessions Judge, Hyderabad -cum- XXI Additional Chief Judge, City Civil Court, <b>Hyderabad</b>                   |
| 131. | <b>SRI G.VENU,</b><br>Special Judge for trial of cases under SCs/ STs (Prevention of Atrocities) Act-cum-VI Additional Sessions Judge, Hyderabad-cum-XX Additional Chief Judge, City Civil Court, <b>Secunderabad</b>        | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) cases-cum-XII Additional Sessions Judge at <b>Hyderabad.</b> |
| 132. | <b>SRI B.SUJAY,</b><br>Additional Sessions Judge for trial of Communal Offences-cum-VII Additional Sessions Judge, Hyderabad -cum- XXI Additional Chief Judge, City Civil Court, <b>Hyderabad.</b>                           | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) cases-cum-XII Additional Sessions Judge at <b>Hyderabad.</b> |
| 133. | <b>MS. M.ARCHANA KUMARI,</b><br>Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) cases-cum-XII Additional Sessions Judge at <b>Hyderabad.</b> | 07.05.2026<br>to<br>20.05.2026 | -                              | Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, <b>Hyderabad.</b>                                  |
| 134. | <b>SRI G.UDAY BHASKAR RAO,</b><br>Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, <b>Hyderabad.</b>                                | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) cases-cum-XII Additional Sessions Judge at <b>Hyderabad.</b> |

| CITY SMALL CAUSES COURTS, HYDERABAD              |                                                                                                                                                                                                                                   |                                |                                |                                                                                                                                                                                                                                                                                                                                           |
|--------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|--------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 135.                                             | <b>SRI K.KUSHA,</b><br>Chief Judge, City Small Causes Court, Hyderabad-cum-Chairman, Motor Accidents Claims Tribunal, <b>Hyderabad.</b>                                                                                           | -                              | 22.05.2026<br>to<br>04.06.2026 | Chief Judge, City Civil Court, <b>Hyderabad</b>                                                                                                                                                                                                                                                                                           |
| PRINCIPAL C.B.I. CASES SPECIAL COURTS, HYDERABAD |                                                                                                                                                                                                                                   |                                |                                |                                                                                                                                                                                                                                                                                                                                           |
| 136.                                             | <b>DR. K.PATTABHIRAMA RAO,</b><br>Prl. Special Judge for trial of CBI Cases, <b>Hyderabad.</b>                                                                                                                                    | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge at Hyderabad for speedy trial and disposal of cases on fraudulent drawls and misappropriation of Scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social welfare Department)-cum-II Additional Special Judge for trial of SPE & ACB cases, <b>Hyderabad</b> |
| 137.                                             | <b>SRI KUMAR VIVEK,</b><br>I Additional Special Judge for trial of SPE & ACB Cases, <b>Hyderabad.</b>                                                                                                                             | -                              | 22.05.2026<br>to<br>04.06.2026 | Special Judge at Hyderabad for speedy trial and disposal of cases on fraudulent drawls and misappropriation of Scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social welfare Department)-cum-II Additional Special Judge for trial of SPE & ACB cases, <b>Hyderabad</b> |
| 138.                                             | <b>SRI MOHD. ABDUL JAVEED PASHA,</b><br>Special Judge at Hyderabad for speedy trial and disposal of cases on fraudulent drawls and misappropriation of Scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes | 07.05.2026<br>to<br>20.05.2026 | -                              | I Additional Special Judge for trial of SPE & ACB Cases, <b>Hyderabad</b>                                                                                                                                                                                                                                                                 |

|                                                       |                                                                                                                                                 |                                |                                |                                                                                    |
|-------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|--------------------------------|------------------------------------------------------------------------------------|
|                                                       | Departments (Embezzlement of funds in Social welfare Department)-cum-II Additional Special Judge for trial of SPE & ACB cases, <b>Hyderabad</b> |                                |                                |                                                                                    |
| <b>TRIBUNALS AND LABOUR COURTS</b>                    |                                                                                                                                                 |                                |                                |                                                                                    |
| <b>139.</b>                                           | <b>SMT S.PREMAVATHI,</b><br>Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.                                         | -                              | 22.05.2026<br>to<br>04.06.2026 | Chief Judge, City Civil Court, <b>Hyderabad.</b>                                   |
| <b>TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD</b> |                                                                                                                                                 |                                |                                |                                                                                    |
| <b>140.</b>                                           | <b>SMT. S.N.SREE DEVI,</b><br>Additional Director,<br>Telangana State Judicial Academy, <b>Secunderabad.</b>                                    | -                              | 22.05.2026<br>to<br>04.06.2026 | Senior Faculty Member-I,<br>Telangana State Judicial Academy, <b>Secunderabad.</b> |
| <b>141.</b>                                           | <b>DR. SUNNAM SRINIVAS REDDY,</b><br>Senior Faculty Member-I,<br>Telangana State Judicial Academy, <b>Secunderabad.</b>                         | 07.05.2026<br>to<br>20.05.2026 | -                              | Additional Director,<br>Telangana State Judicial Academy, <b>Secunderabad.</b>     |
| <b>142.</b>                                           | <b>DR. M.RADHA KRISHNA CHAHAVAN,</b><br>Senior Faculty Member-II,<br>Telangana State Judicial Academy, <b>Secunderabad.</b>                     | -                              | 22.05.2026<br>to<br>04.06.2026 | Senior Faculty Member-I,<br>Telangana State Judicial Academy, <b>Secunderabad</b>  |

- NOTE:** 1 The orders are placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for availing Summer Vacation permission.
- 2 All Principal District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.
- 3 The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.

  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

**To**

1. The Officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.

3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Sessions Judge, Hyderabad.
5. The Principal Special Judge for C.B.I. Cases, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

- |                             |                               |                      |
|-----------------------------|-------------------------------|----------------------|
| 1) Adilabad                 | 2) Mancherial                 | 3) Nirmal            |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar                 | 6) Jagtial           |
| 7) Rajanna Sircilla         | 8) Peddapally                 | 9) Khammam           |
| 10) Badradri-Kothagudem     | 11) Mahabubnagar              | 12) Jogulamba-Gadwal |
| 13) Wanaparthi              | 14) Narayanpet                | 15) Nagarkurnool     |
| 16) Sangareddy              | 17) Medak                     | 18) Siddipet         |
| 19) Nalgonda                | 20) Suryapet                  | 21) Yadadri-Bhongir  |
| 22) Nizamabad               | 23) Kamareddy                 | 24) Rangareddy       |
| 25) Medchal-Malkajgiri      | 26) Vikarabad                 | 27) Hanumakonda      |
| 28) Warangal                | 29) Jangaon                   | 30) Mahabubabad      |
| 31) Mulugu                  | 32) Jayashankar-Bhupalapally. |                      |

9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Kongarakalan Village, Rangareddy District.
11. The District Treasury Officer, Shameerpet, Medchal-Malkajgiri District.

12. **THE SECTION OFFICERS :**

- |                             |                     |                     |
|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell         | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section         | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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